

DN 2202/2000

10.5.2000

Hon Mr S.K.I. Naqvi JM

Hon Mr M.P. Singh AM

Shri R.K. Shukla for the applicant
Applicants Shri N.R. Malviya & Shri V.K. Srivastava
have sought for direction to the respondents
to allow them to appear in the departmental
test to be held on 14.5.2000. They have

but their claim on similar grounds
and have sought relief of identical
nature & have also moved MA2482/2000

under rule 4(5) of CAT (procedure) rule 1987.

We find the prayer deserves to be
allowed. Let the OA number be given
to this case.

O/R

Notice with copy of Petition
of Respondents have been
issued to Senior Standing
Counsel.

Submitted

11-5-00

AM

JM

me